

**JUDGMENTS FOR THE MONTH OF FEBRUARY, 2012**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">Crl.Pet. 117/2006</a>	SHRI GIRINDRA NATH NEOG VS SHRI JITEN SAIKIA	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE IA ANSARI
2	1 <sup>st</sup>	<a href="#">Crl.Pet. 4/2007</a>	SHRI PRAHLAD SINGH CHOWDHURY VS M/S SHREE MAHAVIR FINANCE CO.	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE IA ANSARI
3	1 <sup>st</sup>	<a href="#">WP(C) 332/2012</a>	UNION OF INDIA & ORS. VS AMAR KUMAR SINGH	Order of the Appellate or Revisional authority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE P.K. MUSAHARY
4	2 <sup>nd</sup>	<a href="#">Crl.A. 249/2007</a>	NANTU PAUL VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE THE CHIEF JUSTICE MR. A.K.GOEL HON'BLE MR.JUSTICE P.K.SAIKIA
5	2 <sup>nd</sup>	<a href="#">Crl.Pet. 6/2007</a>	SRI ATUL DEKA VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
6	2 <sup>nd</sup>	<a href="#">CRP 164/2010</a>	SRI NAREN CHANDRA MEDHI VS MD. MAMTAJ ALI & ORS.	Civil Revision under Article 227 of the Constitution.	THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
7	3 <sup>rd</sup>	<a href="#">Crl.Pet. 240/2006</a>	THE MANAGING DIRECTOR , VOLTAS LIMITED (ALLWYN) & ORS. VS SRI SUJIT KUMAR DAS AND ANR	Other Criminal mis. Cases under Section 482	THE HON'BLE MR. JUSTICE I. A. ANSARI
8	3 <sup>rd</sup>	<a href="#">Crl.Pet. 98/2008</a>	NAWAZ HUSSAIN, KHAN VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	THE HON'BLE MR. JUSTICE I. A. ANSARI
9	3 <sup>rd</sup>	<a href="#">Crl.A. 81/2009</a>	SRI HAREN DAS @ RAMEN DAS AND ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE CHIEF JUSTICE THE HON'BLE MR. JUSTICE A.C. UPADHYAY
10	3 <sup>rd</sup>	<a href="#">Crl.A. 132/2009</a>	SRI TIKEN CHUTIA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR. JUSTICE A. K. GOEL, CHIEF JUSTICE HON'BLE MR. JUSTICE A.C. UPADHYAY
11	3 <sup>rd</sup>	<a href="#">Crl.Pet. 535/2011</a>	M/S BRAHMAPUTRA IRON & STEEL COMPANY PVT. LTD AND ANR VS SRI PREMCHAND TOLARAM BAFNA CHARITABLE TRUST AND ANR	Section 145 CrPC-Criminal Proceeding cantt be allowed to continue parallely if a civil court is seized with the same dispute and injunction order has been passed.	HON'BLE MR. JUSTICE B D AGARWAL

12	3 <sup>rd</sup>	<a href="#">WP(C) 144(AT)/2011</a>	SHRI SUMAN KUMAR BANIK VS THE STATE OF TRIPURA AND ORS		THE HON'BLE MR. JUSTICE I.A.ANSARI
13	3 <sup>rd</sup>	<a href="#">WP(C) 195(AT)/2011</a>	SRI SIDDHARTHA BANIK VS THE STATE OF TRIPURA AND ORS		THE HON'BLE MR. JUSTICE I.A.ANSARI
14	3 <sup>rd</sup>	<a href="#">WP(C) 205(AT)/2011</a>	SRI PARITOSH BISWAS VS THE STATE OF TRIPURA AND ORS		THE HON'BLE MR. JUSTICE I.A.ANSARI
15	4 <sup>th</sup>	<a href="#">Crl.Pet. 143/2009</a>	SAMSUL HOQUE & ORS VS SRI UPENDRA CH NATH & ORS.	Applications for transfer Of Criminal cases	THE HON'BLE MR. JUSTICE I. A. ANSARI
16	4 <sup>th</sup>	<a href="#">WP(C) 2166/2011</a>	SHRI BIMALENDU GUPTA VS THE UNION OF INDIA & ORS.	Order of the Appellate or Revisonal authority.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE PK MUSAHARY
17	4 <sup>th</sup>	<a href="#">WP(C) 4489/2011</a>	M/S GREEN EXPRESS VS UNION OF INDIA AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE S. TALAPATRA
18	4 <sup>th</sup>	<a href="#">WP(C) 4668/2011</a>	M/S GREEN EXPRESS VS UNION OF INDIA AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE S. TALAPATRA
19	4 <sup>th</sup>	<a href="#">WP(C) 5199/2011</a>	M/S NILIMA ENTERPRISE AND ANR VS THE UNION OF INDIA AND ORS	Other Civil Rules.	THE HON'BLE MR. JUSTICE S. TALAPATRA
20	6 <sup>th</sup>	<a href="#">WP(C) 3101/2011</a>	SHRI AJIT KR. GOSWMAI VS THE STATE OF ASSAM AND ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
21	6 <sup>th</sup>	<a href="#">WP(C) 3565/2011</a>	SMT. ANJALI PATOR VS THE STATE OF ASSAM AND ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
22	6 <sup>th</sup>	<a href="#">WA 22/2012</a>	DULU RANJAN ROY VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE S.R. SEN
23	7 <sup>th</sup>	<a href="#">ITA 20/2008</a>	COMMISSIONER OF INCOME TAX VS SHRI JAWAHAR BHATTACHARJEE	Criminal Revisions against orders passed in trial cases	HON'BLE THE CHIEF JUSTICE MR. ADARSH KUMAR GOEL HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR.JUSTICE A.C.UPADHYAY
24	7 <sup>th</sup>	<a href="#">WP(C) 2727/2010</a>	MIZANOR RAHMAN VS THE STATE OF ASSAM AND ORS	Selection and appointment.	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE A.C. UPADHYAY
25	7 <sup>th</sup>	<a href="#">WP(C) 2728/2010</a>	DIPTIMANI GOSWAMI VS THE STATE OF ASSAM AND ORS	Selection and appointment.	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE A.C. UPADHYAY
26	7 <sup>th</sup>	<a href="#">WP(C) 2729/2010</a>	NAZIM UDDIN AHMED VS THE STATE OF ASSAM AND ORS.	Selection and appointment.	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE A.C. UPADHYAY
27	7 <sup>th</sup>	<a href="#">WP(C) 2731/2010</a>	HIMENDRA KALITA VS THE STATE OF ASSAM AND ORS.	Selection and appointment.	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE A.C. UPADHYAY

28	7 <sup>th</sup>	<a href="#">WP(C) 2732/2010</a>	MD. MAFIZ UDDIN VS THE STATE OF ASSAM AND ORS.	Selection and appointment.	HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR JUSTICE HRISHIKESH ROY HON'BLE MR JUSTICE A.C. UPADHYAY
29	7 <sup>th</sup>	<a href="#">WA 51/2011</a>	ASWINI KUMAR DAS VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE MR.JUSTICE I.A.ANSARI HON'BLE MR.JUSTICE P.K.MUSAHARY
30	10 <sup>th</sup>	<a href="#">Crl.Rev.P. 449/2004</a>	PUJAN GOALA AND OTHERS VS STATE OF ASSAM AND OTHERS	Other Criminal revisions	THE HON'BLE MR. JUSTICE A.C. UPADHYAY
31	10 <sup>th</sup>	<a href="#">Crl.Pet. 45/2008</a>	SRI SUDHANSHU KUMAR VS SRI ANANDA BHARALI	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
32	10 <sup>th</sup>	<a href="#">WP(C) 1249/2011</a>	MRS. PADMAWATI BORKAKATY & ORS VS THE STATE OF ASSAM & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
33	10 <sup>th</sup>	<a href="#">WP(C) 1322/2011</a>	KUSHA KUMAR SARKAR & ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
34	10 <sup>th</sup>	<a href="#">WP(C) 1437/2011</a>	NONI GOPAL GOSWAMI VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
35	10 <sup>th</sup>	<a href="#">WP(C) 1964/2011</a>	BIHU RAM KALITA & ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
36	10 <sup>th</sup>	<a href="#">WP(C) 1972/2011</a>	ATUL CHANDRA SARKAR VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
37	10 <sup>th</sup>	<a href="#">WP(C) 2072/2011</a>	GOKUL CHANDRA GOSWAMI & ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
38	10 <sup>th</sup>	<a href="#">WP(C) 2078/2011</a>	DINESH CH. MEDHI & ORS VS THE BODOLAND TERRITORIAL COUNCIL & ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
39	10 <sup>th</sup>	<a href="#">WP(C) 2085/2011</a>	HITESH CHANDRA BARMAN & ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
40	10 <sup>th</sup>	<a href="#">WP(C) 2244/2011</a>	MD. HARAJUDDIN AHMED & ORS VS THE STATE OF ASSAM & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
41	10 <sup>th</sup>	<a href="#">WP(C) 2737/2011</a>	MRS. NIRU BALA SAIKIA & ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
42	10 <sup>th</sup>	<a href="#">WP(C) 3362/2011</a>	BANESWAR NATH & ORS VS THE BODOLAND TERRITORIAL COUNCIL AND ORS.	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
43	10 <sup>th</sup>	<a href="#">WP(C) 3640/2011</a>	KRISHNA KANTA KHATANAR & ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
44	10 <sup>th</sup>	<a href="#">WP(C) 3678/2011</a>	BIHU RAM KALITA & ORS. VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
45	10 <sup>th</sup>	<a href="#">WP(C) 3774/2011</a>	ABDUL KADDUS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
46	10 <sup>th</sup>	<a href="#">WP(C) 3804/2011</a>	LALIT CH. DEKA VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA

47	10 <sup>th</sup>	<a href="#">WP(C) 3806/2011</a>	SANTI RAM DAS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
48	10 <sup>th</sup>	<a href="#">WP(C) 3862/2011</a>	CHAKRAPANI MAHANTA & ORS VS THE STATE OF ASSAM & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
49	10 <sup>th</sup>	<a href="#">WP(C) 3897/2011</a>	BIPUL CHANDRA BORA & ORS VS THE STATE OF ASSAM & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
50	10 <sup>th</sup>	<a href="#">WP(C) 3898/2011</a>	NALINI KANTA SARMA VS THE STATE OF ASSAM & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
51	10 <sup>th</sup>	<a href="#">WP(C) 3951/2011</a>	SUBODH SAHA VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
52	10 <sup>th</sup>	<a href="#">WP(C) 3991/2011</a>	JOGENDRA KAKATI VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
53	10 <sup>th</sup>	<a href="#">WP(C) 4099/2011</a>	TOSESWAR SAIKIA & ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
54	10 <sup>th</sup>	<a href="#">WP(C) 4174/2011</a>	MRS. ANIMA CHAKRABORTY VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
55	10 <sup>th</sup>	<a href="#">WP(C) 4206/2011</a>	NAGENDRA TIWARI & ORS VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
56	10 <sup>th</sup>	<a href="#">WP(C) 4253/2011</a>	MINATI BARMAN VS THE STATE OF ASSAM & ORS.	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
57	10 <sup>th</sup>	<a href="#">WP(C) 4279/2011</a>	GOLAP CHANDRA DUTTA VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
58	10 <sup>th</sup>	<a href="#">WP(C) 4281/2011</a>	SMTI GAURI CHANDA GHOSAL VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
59	10 <sup>th</sup>	<a href="#">WP(C) 4346/2011</a>	RAJEN KUMAR DAS VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
60	10 <sup>th</sup>	<a href="#">WP(C) 4373/2011</a>	NONI GOPAL GOSWAMI VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
61	10 <sup>th</sup>	<a href="#">WP(C) 4381/2011</a>	MONUJ KR. DAS & ORS. VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
62	10 <sup>th</sup>	<a href="#">WP(C) 4382/2011</a>	MRS. BHARATI SARMA & ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
63	10 <sup>th</sup>	<a href="#">WP(C) 4383/2011</a>	HOREN CH. MAHELA & ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
64	10 <sup>th</sup>	<a href="#">WP(C) 4384/2011</a>	HOREN GOGOI & ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
65	10 <sup>th</sup>	<a href="#">WP(C) 4385/2011</a>	SARBAJIT PRASAD & ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
66	10 <sup>th</sup>	<a href="#">WP(C) 4386/2011</a>	MOHINI MOHAN DATTA & ORS VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA

67	10 <sup>th</sup>	<a href="#">WP(C) 4440/2011</a>	SHAMSUL HOQUE VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
68	10 <sup>th</sup>	<a href="#">WP(C) 4441/2011</a>	MD. AKBAR ALI VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
69	10 <sup>th</sup>	<a href="#">WP(C) 4524/2011</a>	TAPASI DUTTA VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
70	10 <sup>th</sup>	<a href="#">WP(C) 4537/2011</a>	SMT. SARBANI DUTTA @ SMT. SARBANI ROY NANDI VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
71	10 <sup>th</sup>	<a href="#">WP(C) 4538/2011</a>	HAREKRISHNA DAS VS THE STATE OF ASSAM & ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
72	10 <sup>th</sup>	<a href="#">WP(C) 4541/2011</a>	KARUNA KANTA RABHA VS THE STATE OF ASSAM	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
73	10 <sup>th</sup>	<a href="#">WP(C) 4633/2011</a>	SHAH KAMAL UDDIN VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
74	10 <sup>th</sup>	<a href="#">WP(C) 4720/2011</a>	MD. INTAZ ALI VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
75	10 <sup>th</sup>	<a href="#">WP(C) 4786/2011</a>	DAMBARU CHETRY VS THE STATE OF ASSAM AND ORS	Other service matters.	THE HON'BLE MR. JUSTICE B.K. SHARMA
76	10 <sup>th</sup>	<a href="#">WP(C) 4886/2011</a>	RANJIT KR. SAIKIA VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
77	10 <sup>th</sup>	<a href="#">WP(C) 4895/2011</a>	SHIVA PRASAD BORA VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
78	10 <sup>th</sup>	<a href="#">WP(C) 4905/2011</a>	ANANTA CHANDRA BHUYAN VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
79	10 <sup>th</sup>	<a href="#">WP(C) 4906/2011</a>	NILA KANTA BISWAS VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
80	10 <sup>th</sup>	<a href="#">WP(C) 4914/2011</a>	JAJNA RAM DAS VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
81	10 <sup>th</sup>	<a href="#">WP(C) 4915/2011</a>	NONDESWAR BORUAH VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
82	10 <sup>th</sup>	<a href="#">WP(C) 4918/2011</a>	TAPAN KUMAR BORAH VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
83	10 <sup>th</sup>	<a href="#">WP(C) 4921/2011</a>	ANIL CHANDRA BORAH VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
84	10 <sup>th</sup>	<a href="#">WP(C) 4965/2011</a>	KALIRAM SONARI VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
85	10 <sup>th</sup>	<a href="#">WP(C) 5017/2011</a>	DIPANKANANDA CHOUDHURY VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA

86	10 <sup>th</sup>	<a href="#">WP(C) 5029/2011</a>	SRI MUKUL CH. BORDOLOI VS THE STATE OF ASSAM & ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
87	10 <sup>th</sup>	<a href="#">WP(C) 5042/2011</a>	SMTI. RITA BORPUJARI VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
88	10 <sup>th</sup>	<a href="#">WP(C) 5192/2011</a>	MD. SADEK ALI VS THE STATE OF ASSAM AND ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
89	10 <sup>th</sup>	<a href="#">WP(C) 5248/2011</a>	BHABEN BORA VS THE STATE OF ASSAM & ORS.	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
90	10 <sup>th</sup>	<a href="#">WP(C) 5525/2011</a>	SWAPAN KR. SIL & 3 ORS VS THE STATE OF ASSAM & ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
91	10 <sup>th</sup>	<a href="#">WP(C) 5740/2011</a>	ISMAIL HUSSAIN VS THE STATE OF ASSAM AND ORS	Promotion.	THE HON'BLE MR. JUSTICE B.K. SHARMA
92	10 <sup>th</sup>	<a href="#">WP(C) 5811/2011</a>	MRS. URMILA DEVI VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
93	10 <sup>th</sup>	<a href="#">WP(C) 5823/2011</a>	GHANA KANTA BORA VS THE STATE OF ASSAM AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
94	13 <sup>th</sup>	<a href="#">Crl.A. 236/2004</a>	JONARAM BORA VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
95	13 <sup>th</sup>	<a href="#">WP(C) 7682/2005</a>	ANIL KUMAR BHARALI VS THE STATE OF ASSAM AND ORS	Salary and allowances.	THE HON'BLE MR. JUSTICE B.K. SHARMA
96	13 <sup>th</sup>	<a href="#">WA 113/2008</a>	SUDARSAN BRAHMA VS THE STATE OF ASSAM AND ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
97	13 <sup>th</sup>	<a href="#">WA 309/2008</a>	COMMISSIONER OF INCOME TAX VS B & A PLANTATION INDUSTRIES LTD.	Writ Appeals under the Gauhati High Court Rules.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
98	14 <sup>th</sup>	<a href="#">Crl.A. 58/2004</a>	STATE OF ASSAM VS RAM CHANDRA ROY	Appeal against acquittal - defective investigation cannot be ground for acquittal.	HON'BLE MR. JUSTICE B D AGARWAL
99	14 <sup>th</sup>	<a href="#">Crl.A. 277/2004</a>	RAHMAN ALI AND OTHERS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
100	14 <sup>th</sup>	<a href="#">RFA 94/2006</a>	DR. BIDHAN CH. BARUAH VS M/S G.L PUBLICATIONS LTD.& ORS	Appeals against Original Decrees.	THE HON'BLE MR.JUSTTICE AMITAVA ROY THE HON'BLE MR.JUSTTICE SUDIP RANJAN SEN
101	14 <sup>th</sup>	<a href="#">MC 284/2012</a>	THE OFFICIAL LIQUIDATOR. VS X X X X		THE HON'BLE MR JUSTICE HRISHIKESH ROY
102	15 <sup>th</sup>	<a href="#">Crl.Rev.P. 578/2004</a>	MONORANJAN PHUKAN @ PUNA VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE P.K.MUSAHARY

103	15 <sup>th</sup>	<a href="#">CRL.A(J) 123/2008</a>	BHARAT KHARIA & ORS. VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P K MUSAHARY
104	16 <sup>th</sup>	<a href="#">CrI.Rev.P. 90/2004</a>	SHRI NIRANJAN KUMAR AGARWALA VS THE STATE OF ASSAM	Other Criminal revisions	THE HON'BLE MR. JUSTICE P.K.MUSAHARY
105	16 <sup>th</sup>	<a href="#">CrI.A. 111/2009</a>	SRI RANJAN ROY VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR JUSTICE C.R.SARMA
106	16 <sup>th</sup>	<a href="#">CrI.Pet. 347/2010</a>	MANIK KALITA & ANR VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE C.R. SARMA
107	17 <sup>th</sup>	<a href="#">LA.App. 37/2002</a>	DEPUTY COLLECTOR, DHUBRI VS GOLAM SAROWAR ALOM	Other First Appeals.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
108	17 <sup>th</sup>	<a href="#">CRL.A(J) 17/2005</a>	SHRI JAMIRUDDIN ALI VS THE STATE OF ASSAM		HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
109	17 <sup>th</sup>	<a href="#">CRL.A(J) 115/2005</a>	BIJOY TELI VS THE STATE OF ASSAM		HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
110	17 <sup>th</sup>	<a href="#">CRL.A(J) 52/2007</a>	BHABANI GOGOI VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
111	17 <sup>th</sup>	<a href="#">WP(C) 828/2008</a>	SRI CHANDAN KESHAB DAS & ANR VS THE STATE OF ASSAM AND ORS	Selection and appointment.	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
112	17 <sup>th</sup>	<a href="#">WP(C) 257/2009</a>	MISS DEBOSHREE ACHARJEE ALIAS NAMITA ACHARJEE VS THE STATE OF ASSAM AND ORS	Appointment of family members of victim extremists violence	THE HON'BLE MR JUSTICE B.K. SHARMA
113	21 <sup>st</sup>	<a href="#">CRL.A(J) 43/2005</a>	SHRI JOGESWAR GOGOI VS THE STATE OF ASSAM	Criminal reference (Hills)	HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
114	21 <sup>st</sup>	<a href="#">CRL.A(J) 140/2005</a>	ANIL ORANG @ BABU VS THE STATE OF ASSAM		HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA
115	21 <sup>st</sup>	<a href="#">CRL.A(J) 141/2005</a>	ALVISH DUNG DUNG VS THE STATE OF ASSAM		HON'BLE THE CHIEF JUSTICE MR A.K.GOEL HON'BLE MR JUSTICE C.R.SARMA
116	22 <sup>nd</sup>	<a href="#">WA 340/2009</a>	ANANDA KUNDU VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE U.B.SAHA
117	22 <sup>nd</sup>	<a href="#">WP(C) 243/2009</a>	TATA SKY LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. A. K. GOEL THE HON'BLE MR. JUSTICE C. R. SARMA
118	23 <sup>rd</sup>	<a href="#">RSA 97/2001</a>	RANADHIR BHOWMICK VS THE STATE OF ASSAM & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
119	23 <sup>rd</sup>	<a href="#">CRL.A(J) 107/2005</a>	JAHARUL ISLAM VS THE STATE OF ASSAM		HON'BLE CHIEF JUSTICE MR. A.K. GOEL HON'BLE MR. JUSTICE C.R. SARMA

120	23 <sup>rd</sup>	<a href="#">Cont.App.(C) 2(AT)/2011</a>	SHRI BANAMALI SINHA, IAS & ORS. VS THE MANAGING COMMITTEE OF NEW HINDI SECONDARY SCHOOL,		THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE S. TALAPATRA
121	23 <sup>rd</sup>	<a href="#">WA 340/2012</a>	BINA DAS VS UNION OF INDIA AND ORS	Writ Appeals under the Gauhati High Court Rules.	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K.MUSAHARY
122	24 <sup>th</sup>	<a href="#">RSA 168/1999</a>	SRI SIBA NATH SARMA VS SRI ASWINI SARMA AND ORS		THE HON'BLE MR. JUSTICE B.P. KATAKEY
123	24 <sup>th</sup>	<a href="#">RSA 117/2000</a>	SMTI BUKHLE PRIYA BORO & ORS VS DEBENDRA NATH BAISHYA	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
124	27 <sup>th</sup>	<a href="#">MC 2949/2011</a>	NABA KUMAR DOLEY VS BHARAT CHANDRA NARAH	Election Petitions relating to election of members of Legislative assembly	THE HON'BLE MR. JUSTICE B.P. KATAKEY
125	28 <sup>th</sup>	<a href="#">CRP 89/2011</a>	ON THE DEATH OF DEEPCHAND AGARWAL 1(A) SMT. MAYAWATI AGARWALA & 6 ORS VS ON THE DEATH OF NARAYAN CHANDRA DEKA HIS DAUGHTER MUNMOON DEKA [BARUAH] & ANR.	Civil Revision under Article 227 of the Constitution.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
126	29 <sup>th</sup>	<a href="#">Crl.Pet. 22/2011</a>	MD. SAHED ALI VS MAHELA BEGUM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR.JUSTICE UJJAL BHUYAN
127	29 <sup>th</sup>	<a href="#">WP(C) 3089/2011</a>	SMT. GITANJALI TALUKDAR VS THE STATE OF ASSAM AND ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
128	29 <sup>th</sup>	<a href="#">WP(C) 3093/2011</a>	SMT. JYOTIMONI HAZARIKA VS THE STATE OF ASSAM AND ORS	Orders passed by the Director.	THE HON'BLE MR. JUSTICE B.K. SHARMA
129	29 <sup>th</sup>	<a href="#">WP(C) 3105/2011</a>	AMULYA GOSWAMI VS THE STATE OF ASSAM AND ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
130	29 <sup>th</sup>	<a href="#">WP(C) 3191/2011</a>	SRI TRIRANGA JYOTI HONDIKOI VS THE STATE OF ASSAM AND ORS	Disciplinary and enquiry proceedings.	THE HON'BLE MR. JUSTICE B.K. SHARMA
131	29 <sup>th</sup>	<a href="#">WP(C) 3260/2011</a>	NURUL HUDA VS THE STATE OF ASSAM AND ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
132	29 <sup>th</sup>	<a href="#">WP(C) 3345/2011</a>	MRS. NILI KALITA & 3 ORS VS THE STATE OF ASSAM AND ORS	Ad hoc appointment.	THE HON'BLE MR. JUSTICE B.K. SHARMA